

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6221  
ANSWERED ON:12.04.2017  
Urban Poverty  
Shanavas Shri M. I.

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

WILL the MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:-

- (a) the major schemes of the Ministry aimed at addressing ever growing urban poverty in the country;
- (b) the allocations made to address urban poverty across the country and the funds spent/unspent during the last three years;
- (c) the reasons for unspent allocations during the said period; and
- (d) the action initiated against those who failed to spend the allocations during this period?

**Answer**

THE MINISTER OF STATE IN THE MIINSTRY OF HOUSING & URBAN POVERTY ALLEVIATION  
(RAO INDERJIT SINGH)

(a) : This Ministry is implementing "Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM)" to reduce poverty and vulnerability of the urban poor households by enabling them to access gainful self-employment and skilled wage employment opportunities and by building strong grassroot level institutions of the poor. The Mission also aims at providing shelter equipped with essential services to the urban homeless in a phased manner. In addition, the Mission also addresses livelihood concerns of the urban street vendors by facilitating

access to suitable spaces, institutional credit, social security and skills to the urban street vendors for accessing emerging market opportunities

(b): Details of funds allocated, released and utilized by States/UTs under DAY-NULM during the last three years under DAY-NULM is at Annexure-I.

(c) & (d) :Swarna Jayanti Shahri Rojgar Yojana was restructured and replaced by DAY-NULM in September 2013. Under DAY-NULM, the States/UTs had to put in place the institutional mechanism for governance and implementation of the Mission, as mandated by the Mission guidelines. This took time which affected the fund utilization by the States at the beginning of the Mission. As per the instructions of Ministry of Finance, funds are released to the States on the basis of their allocation and utilization. If a State failed to utilize the funds available with it, further release of funds was reduced to the extent of unspent balance available with the State.

Annexure-I referred to in reply to Lok Sabha Unstarred Question No.6221 for answer on 12.4.2017 regarding "urban poverty"  
A statement showing funds allocated, released and utilised under DAY NULM during 2014-15 to 2016-17  
(Rupees in lakhs)

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| S. No. | Name of the States/UTs       | 2014-15                      | 2015-16                      | 2016-17                      | Upto 28.2.17             |
|--------|------------------------------|------------------------------|------------------------------|------------------------------|--------------------------|
|        | Allocation Released Utilized | Allocation Released Utilized | Allocation Released Utilized | Allocation Released Utilized |                          |
| 1      | Andhra Pradesh               | 5573.83 4034.00              | 1160.03 5108.83              | 1500.00 9466.42              | 5714.45 5630.43 10008.03 |
| 2      | Arunachal Pradesh            | 716.53 193.87                | 440.56 582.79                | 146.26 79.67                 | 532.02 143.29 76.73      |
| 3      | Assam                        | 5375.77 0.00                 | 1503.54 8077.07              | 0.00 1422.37                 | 4412.57 0.00 1112.03     |
| 4      | Bihar                        | 4518.44 0.00                 | 1667.16 4344.27              | 2572.99 1051.59              | 5925.87 2237.79 1145.09  |
| 5      | Chhattisgarh                 | 2201.69 1487.91              | 1231.33 2193.65              | 1778.51 2594.71              | 2526.46 1346.44 1917.71  |
| 6      | Goa                          | 10932.87 62.11               | 20.94 335.04                 | 0.00 1.07                    | 81.97 23.27 100.04       |
| 7      | Gujarat                      | 91.94 6354.10                | 1610.25 9512.12              | 0.00 575.62                  | 6333.81 0.00 1994.67     |
| 8      | Haryana                      | 3571.39 1607.60              | 20.69 3266.92                | 0.00 113.92                  | 2321.96 0.00 195.08      |
| 9      | Himachal Pradesh             | 250.13 604.45                | 0.00 254.40                  | 250.00 703.14                | 451.78 356.23 387.16     |
| 10     | Jammu & Kashmir              | 1449.95 998.98               | 354.77 1268.49               | 0.00 207.63                  | 565.22 0.00 107.09       |
| 11     | Jharkhand                    | 3295.80 1012.55              | 1469.88 2931.05              | 1461.32 2150.29              | 1749.12 1536.30 3435.05  |
| 12     | Karnataka                    | 9484.48 6347.11              | 8371.06 8729.16              | 989.80 3518.20               | 6735.75 0.00 867.13      |
| 13     | Kerala                       | 1855.84 0.00                 | 0.00 5887.53                 | 0.00 1530.00                 | 2096.59 0.00 3238.92     |
| 14     | Madhya Pradesh               | 7812.59 5158.37              | 4829.42 7415.11              | 500.00 3994.43               | 6491.10 2879.89 4789.56  |
| 15     | Maharashtra                  | 22814.89 12853.86            | 0.00 18775.98                | 0.00 2443.47                 | 10165.56 0.00 3702.26    |
| 16     | Manipur                      | 1018.54 837.43               | 927.40 1531.76               | 311.39 103.44                | 1391.26 0.00 78.74       |

17 Meghalaya 799.26 420.34 268.46 1093.43 0.00 19.32 432.55 0.00 25.22  
18 Mizoram 1307.05 851.52 1198.00 1049.95 1032.05 944.23 2931.07 933.65 470.41  
19 Nagaland 953.84 532.25 196.62 1048.47 0.00 446.62 1223.26 523.26 97.31  
20 Odisha 2308.77 1808.46 1046.56 2587.66 1321.59 1889.70 1927.42 656.18 1983.51  
21 Punjab 3846.35 0.00 0.00 3842.20 0.00 1410.41 1717.37 0.00 880.82  
22 Rajasthan 6532.15 4201.04 7.51 6298.81 0.00 2457.18 3760.52 791.56 4643.70  
23 Sikkim 276.91 152.21 111.15 282.02 84.63 97.19 218.86 96.80 240.03  
24 Tamil Nadu 10730.45 6439.54 1392.81 12901.06 5786.17 11268.78 10327.03 5844.70 0.80  
25 Telangana 5692.60 0.00 2038.04 5317.36 3988.02 3339.16 1990.76 470.13 1210.75  
26 Tripura 1261.65 946.24 72.80 1765.52 0.00 0.00 1070.10 0.00 310.02  
27 Uttrakhand 962.76 0.00 397.43 1126.65 507.68 610.15 1040.26 538.10 833.55  
28 Uttar Pradesh 15797.72 4655.31 0.00 16439.73 1741.92 6013.70 10328.95 2265.54 7310.60  
29 West Bengal 10474.40 5372.61 527.06 10749.08 0.00 2788.70 5678.91 830.79 7609.74  
30 A & N Islands 55.08 0.00 12.83 18.96 0.00 0.00 13.29 106.31 0.00  
31 Chandigarh 537.58 282.32 157.99 135.65 0.00 315.62 139.84 0.00 126.08  
32 D & N Haveli 50.09 0.00 10.79 21.22 0.00 0.00 12.18 0.00 0.00  
33 Daman & Diu 34.80 0.00 192.47 24.16 0.00 0.00 7.02 0.00 0.00  
34 Delhi 5353.04 0.00 251.91 3751.85 0.00 0.00 2365.25 0.00 0.00  
35 Puducherry 342.12 0.00 0.00 195.46 0.00 0.00 282.06 279.00 11.34  
Total 148281.30 67214.18 31489.46 148863.41 23972.33 61556.73 102962.19 28970.63 58909.17  
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\* The unspent balance of previous years lying with the States/ UTs has been included in the allocated amount.

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